

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2419

ANSWERED ON:12.03.2013

ILLEGAL ACTIVITIES BY NGOS

Namdhari Shri Inder Singh;Singh Shri Bhupendra ;Viswanathan Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received any complaints with regard to involvement of Non-Governmental Organisations (NGOs) who are receiving funds from abroad, in suspicious activities, money laundering, launching agitations against the Government including nuclear reactors being set up in the country;

(b) if so, the details thereof and the details of such cases reported and the action taken against them during each of the last three years and the current year, State-wise;

(c) whether there are reports that such funds are being used by the foreign intelligence agencies for subversive activities in the country; and

(d) if so, the details thereof and the preventive steps taken by the Union Government to check such cases in future including suitable amendments to the Foreign Contribution Regulation Act to give harsher punishment to the guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): There are reports that certain Non-Governmental Organisations receiving foreign funds were engaged in launching agitations against Government and nuclear power plants. On the basis of the complaints of various violations of FCRA, 24 cases have so far been referred to CBI and 10 cases have been referred to State Police for investigation as given in Annexure I and II.

(c): No such information is available.

(d): In view of (c) above, does not arise.